DECLARATION OF ASSETS & LIABILITIES BY Jidendra Kumar

MEMBER OF BIHAR VIDHAN SABHA

I Jeter dra Kumar, son of Late Ayoung Pd, age- 41 Vill+ Dharaubur

P.O - Uthalbu Distt. - Mada de (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residential building at ----are also given below.

S. No.	ils of Immovable assets as on DESCRIPTION	SELF	WIFE	Depentent
)	Cash			
jii)	Depositi in Banks, Financial institutions & Non-banking Financial Companies.  SBI Vidhan Sabha,	NIL 100 Share wirling Rs 25,0001-		
iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life	× × 08 Laes		
3	Lic Bajaj alinze	×		
(iv)	Moter Vehicles	Talá Safavi 2007 Model 03 Lacs	K.	
(v)	Jewellery (Details of Weight & Value)	170 9x Gold 100 : Silver 05 Lacs	\$ 500 98 Gold 1 200 11 Silve 14 Lars	
(vi)	Revolver	ene		
				_
	Rifle Other Assets, such as values of			

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## B. Details of Immovable assets as on \_\_\_\_\_\_2013

S.No.	DESCRIPTION	SELF	WIFE	Depentent
(i)	4 . 1 . Manual Land	पुरोगी कामपुर रामाना - रेट २, ५० २ स्वयु ३२ शिट		
(ii)	Survery (Khata) number (s) 3 Extent (Total measurement) 4 Current market Value 5	2 426 F 2 426 F 2018 FC 8 F 1201 - 6 9 50 425 F 2 - 19 50 425 F 2 - 1		
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) mumber (s)  Extent (Total measurement)  Current market value	30 MIZE		
(iv)	House/Apartments etc. Location: Survey number(s)	Х		
	Extent (Total measurement)  Current market value	×		

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## I give hereinbelow the details of my liabilities/overdues to poblic financial institution and government dues: as on dated -5-1-12-1-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)	
(a) (i)	Loans from Banks:	N.e.e. Baul Asharr
(ii)	Loans from financial institutions	×
(iii)	Government dues:-	*
	(a) Bihar Vidhan Sabha	×
	(b) Telephone Office, Patna	×
	Others	4
(b) (i)	Income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	×
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	*
(iii)	Sales Tax (Only in case of proprietary business)	*
(iv)	Property Tax	×

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